

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:6347
ANSWERED ON:04.05.2010
SECURITY TO MPS
Kaswan Shri Ram Singh

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of security, from protocol and security point of view, being provided to Members of Parliament;
- (b) whether the protocol rules are applicable in the Home State of the Member of Parliament;
- (c) if so, the details of security being provided to M.Ps, State-wise; and
- (d) the action plan of the Government for ensuring the security of M.Ps?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI MULLAPPALLY RAMACHANDRAN)

(a): The Members of Parliament are provided with security by the Central Government based on the threat assessment made for them by the Central Security agencies which is also reviewed periodically in two high level committees. However M.Ps are not provided with security on protocol basis.

(b) to (d): The State Governments also provide security to Members of Parliament as per their own threat assessment for them.